

(d) if so, whether the Government propose to introduce it compulsorily in all the primary schools in the country; and

(e) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The National Programme of Nutritional Support to Primary Education, popularly known as Mid-Day-Meal Scheme, is intended to cover all children in primary classes (I-V) in all Government aided schools in the country by 1997-98. During 1996-97, 4426 blocks in the country comprising 5.57 crores primary school children are being covered under the programme. State-wise details are given in the *attached statement*.

(b) Under the Programme, each student of primary classes (I-V) is to be provided hot cooked meal of calorific value of 100 gms. of wheat or rice.

(c) to (e). The initial feedback indicates improvement in school attendance. The programme is to be implemented in a phased manner to cover all primary school children in Government, Government aided and local body schools by 1997-98.

STATEMENT

State-wise details of primary school children being covered during 1996-97 under the National Programme of Nutritional Support to Primary Education.

S. No.	State/Union Territory	No. of Distt.	No. of Blocks	No. of Beneficiaries.
1	2	3	4	5
1.	Andhra Pradesh	22	330	4913852
2.	Arunchal Pradesh	12	56	96934
3.	Assam	23	157	2093846
4.	Bihar	50	715	6125567
5.	Goa	2	3	3508
6.	Gujarat	18	138	1753695
7.	Haryana	16	88	1172399
8.	Himachal Pradesh	10	33	303895
9.	Jammu & Kashmir	14	121	620364
10.	Karnataka	18	147	3701781
11.	Kerala	7	21	314576
12.	Madhya Pradesh	45	453	7429866
13.	Maharashtra	27	200	4297718
14.	Manipur	7	25	137631
15.	Meghalaya	7	32	218581
16.	Mizoram	3	20	96748
17.	Nagaland	7	28	97335

1	2	3	4	5
18.	Orissa	27	235	2220702
19.	Punjab	7	40	545284
20.	Rajasthan	31	237	3636521
21.	Sikkim	4	8	62122
22.	Tamil Nadu	20	185	1163122
23.	Tripura	4	27	379028
24.	Uttar Pradesh	66	889	9909644
25.	West Bengal	17	216	3637813
26.	A&N Islands	1	2	5483
27.	Chandigarh	1	1	64770
28.	D & N Haveli	1	1	24456
29.	Daman & Diu	2	2	8150
30.	Delhi	1	1	600000
31.	Lakshadweep	1	9	8786
32.	Pondicherry	4	6	46996
India		475	4426	55691153

[English]

Expenditure On MBBS And MD Students

2849. SHRI HARIN PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total expenditure incurred by the Government on MBBS and MD students in Government Colleges;

(b) the part of this expenditure recovered by the students;

(c) the number of doctors out of them who have gone out of India during the last three years;

(d) whether Government propose to put a condition on those who study in Government Medical Colleges to work in rural and backward areas for certain period; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). As per a study commissioned by the Medical Council of India, the cost of medical education per student ranges from Rs. 74,000/- to Rs. 1.78 lakhs per annum at Under-graduate level and Rs. 71,000/- to Rs. 1.46 lakhs per annum at Post-graduate level in Government medical colleges. The fee being charged for these courses from the students is very nominal.

(c) the number of doctors gone abroad during the last three years is as under :

1993	-	5989
1994	-	Figures not compiled
1995	-	Figures not compiled

(d) and (e). The Central Council of Health and Family Welfare has resolved that rural position for a specific period be made compulsory and also a pre-requisite before admission to Post-graduate courses.

Tunnels on N.H. in Hilly Regions

2850. SHRI PRITHVIRAJ D. CHAVAN : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government has identified locations for digging of tunnels on the National Highways, particularly in hilly regions:

(b) if so, the details thereof:

(c) whether there are any plans to offer these locations to private sector investment on toll basis?

(d) if so, whether any financial terms for tendering have been drawn up: and

(e) whether any tenders have been floated?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The construction of tunnels on the National Highways is being taken up on case to case basis depending upon the geography of the area. However, two locations for the construction of tunnels one each on NH1A and Nh21 are under consideration, but the details are yet to be worked out.

(c) There is no such proposal at present.

(d) and (e). Do not arise.

Special Dispensation Admission in Kendriya Vidyalayas

2851. SHRI RADHA MOHAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of quota fixed and admission given under the Special Dispensation Admission in Kendriya Vidyalayas during 1995-96 on the recommendations of MPs, Union Ministers, Ministers of different States, MLAs/MLCs, Judges and bureaucrats separately:

(b) whether any committee has been set up to decide such admissions: and

(c) if so, the terms of reference and its composition thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) The guidelines for Special Dispensation Admission provide that each Member of Parliament can recommend 2 cases. Members of the Consultative and Standing Committees of the Ministry of Human Resource Development, Union Ministers and Members of the Board of Governors of Kendriya Vidyalays Sagnathan can recommend 5 cases each and each of the Chairmen

of Vidyalaya Mangement Committee can recommend 1 case. The details of the admissions ordered by Kendriya Vidyalaya Sengathan for the year 1995-96 are as follows :

Member of Parliament (Lok Sabha)	1118
Member of Parliament (Rajya Sabha)	486
Union Ministers	7992
Members of Board of Governors of KVS/Chairman Vidyalaya Management Committee	314
Very Important Persons (VIPs./Senior Official)	339
	10249

(b) and (c). To operationalise the recommendations for Special Dispensation Admission a Committee consisting of Additional Secretary, Deptt. of Education as Chairman and Commissioner, Kendriya Vidyalaya Sengathan and Chief Welfare Officer, Department of Personnel and Training as Member, was constituted for ensuring that the broad guidelines regarding such admissions are adhered to.

[Translation]

Compensation For Submerged Land

2852. SHRI NAND KUMAR SINGH CHAUHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the basis on which assessment is made by the Union Government to provide compensation for agricultural land, residential land, houses etc. to the people whose land is submerged under the dam area and Narmada-Sagar Dam in Madhya Pradesh: and

(b) whether assessment is being made properly?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Programmes for resettlement & rehabilitation of people affected by reservoir projects are carried out by the State Governments themselves based on their own policies which vary from State to State and project to project. Government of Madhya Pradesh has formulated a Resettlement & Rehabilitation Policy for rehabilitation of displaced persons for Narmada Projects in 1989.

[English]

National Poisons Information Centre

2853. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the first National Poisons Information Centre has been set up in the All India Institute of Medical Sciences: